

Morning Session.

PRL. CIVIL JUDGE AND JMFC, HOSAKOTE
 In the Court of GIRISHA R B
 ADDL. CIVIL JUDGE AND JMFC
 Cause List Dated 22-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
Summons to defendants			
1) O.S.	133/2018		Harendra
HEARING			
2) O.S.	75/2018		Mylariah Associates
3) Misc	7/2019		P Muniraju
4) O.S.	242/2020		C N Narayan
5) O.S.	294/2020		A.G.Nagaraja
6) O.S.	45/2021		N Munikrishnappa
ISSUES			
7) O.S.	77/2013		S M Hanumantha Rao
EVIDENCE..			
8) O.S.	235/2011		K Abhinav Anand B.M Ananthprabhakara, Prasad, N.Ravishankar, N Manohar
9) O.S.	207/2012		Null
10) O.S.	367/2013		M Anand
11) O.S.	327/2016		Muthkuru Na Manohar
ARGUMENTS			
12) O.S.	393/2014		M D Basavanna
JUDGEMENT.			
13) O.S.	289/2015		C N Narayan
ORDERS			
14) O.S.	475/2014		Lakshmana murthy N
15) O.S.	175/2020		K Narayanaswamy
Call on			
16) EX	8/2016		Muthkuru Na Manohar
Steps			
17) O.S.	317/2013		R Rajappa
18) Misc	25/2015		A.G Nagaraj
Cross of DW			
19) O.S.	53/2007		nil
Notice to Respondent			

Morning Session.

Pushpalatha
D L Somesha
M Krishna
K. Kantharaju
Rajesh gowda

- 20) Misc 11/2020
- OBJECTIONS**
- 21) O.S. 337/2013
- 22) O.S. 129/2015
- 23) O.S. 23/2019
- 24) O.S. 53/2021

Notice to proposed LRs

- 25) O.S. 89/2010

HEARING

- 1) C.C. 314/2016
- 2) C.C. 226/2017
- 3) Cri.Misc. 173/2019
- 4) C.C. 2712/2020

APP
B Lakhmi kanthappa
APP

EVIDENCE..

- 5) C.C. 475/2013
- 6) C.C. 579/2013
- 7) C.C. 1182/2016
- 8) C.C. 1186/2016
- 9) C.C. 1693/2016
- 10) C.C. 1801/2016
- 11) C.C. 1805/2016

APP
APP
S M Hanumantha Rao

FRAMING OF CHARGE OR PLEA

- 12) C.C. 520/2017 PLEA
- 13) C.C. 1154/2018 PLEA
- 14) C.C. 1169/2018 PLEA
- 15) C.C. 1183/2019 PLEA
- 16) C.C. 1234/2019 CHARGE
- 17) C.C. 2476/2019 PLEA

APP
APP
APP
APP
APP
PP

await report

- 18) C.C. 166/2008
- 19) C.C. 363/2009

Call on

- 20) C.C. 597/2015
- 21) C.C. 796/2017
- 22) C.C. 1784/2019
- 23) C.C. 1023/2020
- 24) C.C. 1024/2020

APP
APP
APP
krishnappa N
krishnappa N

Hearing Before Charge

- 25) C.C. 890/2017
- 26) C.C. 1374/2017
- 27) C.C. 167/2018

APP
APP
APP

Morning Session.

28) C.C.	2194/2019	PP
29) C.C.	2527/2019	APP
Steps		
30) C.C.	1046/2012	S M Hanumantharao TC Narayanaswamy
proclamation to cw		
31) C.C.	590/2011	
Summons to accused		
32) C.C.	299/2016	
33) C.C.	361/2016	
34) C.C.	1320/2019	APP
35) C.C.	2308/2019	PP
36) C.C.	6/2020	PP
37) C.C.	802/2020	PP
38) C.C.	831/2020	PP
39) C.C.	1306/2020	APP
Re issue NBW against Accused		
40) C.C.	2645/2019	PP
Issue NBW to accused		
41) C.C.	948/2012	APP A Narayanaswamy
42) C.C.	582/2013	APP
43) C.C.	747/2013	APP
Issue NBW against C W		
44) C.C.	1039/2014	App
Issue NBW to accused		
45) C.C.	1155/2014	APP
46) C.C.	918/2015	APP
47) C.C.	1087/2015	
48) C.C.	199/2016	
49) C.C.	437/2017	APP
50) C.C.	1177/2017	APP
51) C.C.	1433/2017	APP
52) C.C.	395/2018	Lakshmana murthy N
53) C.C.	669/2018	APP
54) C.C.	993/2018	APP
55) C.C.	222/2019	APP
56) C.C.	316/2019	APP
57) C.C.	691/2019	APP
58) C.C.	833/2019	G V K Associates
59) C.C.	1231/2019	APP
60) C.C.	2467/2019	PP

Morning Session

61) C.C.	2658/2019	PP
62) C.C.	2659/2019	PP
63) C.C.	257/2020	PP
64) C.C.	367/2020	G Raja Associates and Advocates

Afternoon Session.

PRL. CIVIL JUDGE AND JMFC, HOSAKOTE
 In the Court of Vinayak Mayannavar
 PRL. CIVIL JUDGE AND JMFC
 Cause List Dated 22-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
Summons to defendents			
1) O.S.	318/2012		V.Viswanath P.Muniraju
2) O.S.	138/2017		K.M Devegowda, Srilakshmi, Fayaz
3) O.S.	84/2018		M Nagaraj
4) O.S.	92/2018		K M Devegowda
5) O.S.	268/2018		T.M.Jayakrishnappa
6) O.S.	344/2018		Harendra
7) O.S.	86/2019		G R Lakshmi pathi Reddy
8) O.S.	100/2019		Jayaprakash
9) O.S.	144/2019		P Muniraju
10) O.S.	146/2019		P Muniraju
11) O.S.	238/2019		P Muniraju
12) O.S.	240/2019		P Muniraju
13) O.S.	252/2019		P Muniraju
14) O.S.	254/2019		P Muniraju
15) O.S.	292/2019		Anand kumar K R
16) O.S.	326/2019		Kemparaju
17) O.S.	140/2020		Muniraju K N
18) O.S.	184/2020		D L Somesha
19) O.S.	293/2020		T.M.JayaKrishnappa
20) O.S.	295/2020		T M Jayakrishnappa
21) O.S.	296/2020		T.M.Jayakrishnappa
22) O.S.	312/2020		P Muniraju
SUMMONS			
23) O.S.	474/2014		A G Nagaraja
24) O.S.	368/2018		Harendra
NOTICE			
25) O.S.	212/2012		CGB P.Muniraj
26) O.S.	328/2019		M R Muralidhara
HEARING			
27) O.S.	192/2016		AG Nagaraj

Afternoon Section.

- 28) EX 14/2016
- 29) EX 15/2016
- 30) O.S. 204/2017
- 31) EX 11/2018
- 32) O.S. 44/2019
- 33) O.S. 66/2019
- 34) O.S. 302/2019
- 35) O.S. 114/2020
- 36) O.S. 116/2020
- 37) O.S. 118/2020
- 38) O.S. 30/2021
- 39) O.S. 64/2021
- 40) O.S. 106/2021
- ISSUES**
- 41) O.S. 74/2018
- EVIDENCE..**
- 42) O.S. 390/2013
- 43) O.S. 126/2019
- ARGUMENTS**
- 44) O.S. 36/2019
- ORDERS**
- 45) O.S. 52/2015
- 46) O.S. 206/2015
- 47) O.S. 26/2021
- Call on**
- 48) O.S. 182/2018
- 49) O.S. 248/2019
- 50) O.S. 178/2020
- 51) O.S. 210/2020
- 52) EX 9/2020
- Steps**
- 53) O.S. 404/2012
- 54) O.S. 56/2013
- 55) O.S. 198/2013
- 56) O.S. 106/2014
- 57) O.S. 54/2015
- 58) O.S. 164/2018
- 59) O.S. 204/2018
- 60) O.S. 222/2020
- FURTHER PLAINTIFF EVIDENCE**
- 61) O.S. 438/2013

- D C Thimmarayappa
- D C Thimmarayappa
- K Mohan and associates
- M Nagaraj
- P Muniraju
- S M Hanumantha Rao
- Babu
- P Muniraju
- P Muniraju
- T M Jayakrishnappa
- A C Subramanya
- Hareesh M
- M Ananda

- T C Narayanaswamy

- Mylaraiah Associates
- A G Nagaraja

- Muniraju K N

- K SHIVASHANKAR
- S Sonnagowda
- Nitin AM and Associates

- T.C Narayanaswamy
- N Lokanath singh
- Krishnamurthy HS
- R Nanjegowda
- Ramesh Gowda K

- N Govindgowda
- Mylaraiah Associates
- Kalyan R
- H L Nagaraja
- CN Narayan
- C D Ramachandra
- Harendra
- GR Lakshmipathi Reddy

- Srihari P V

Afternoon Session

62) O.S.	320/2018	Muthkuru Na Manohar
Plaintiff Evidence		
63) O.S.	52/2012	NIL
64) O.S.	426/2012	NIL
65) O.S.	310/2017	Malluraiah
66) O.S.	26/2018	R A Mohan
67) O.S.	80/2018	G Manivannan
68) O.S.	220/2018	Ambarish S
69) O.S.	242/2018	G R Lakshnipathi Reddy
70) O.S.	266/2018	M Nagesha
Await summons		K V Srinivas
71) O.S.	180/2015	S M Hanumantha Rao
72) O.S.	288/2019	N Madhu
73) O.S.	346/2019	C Gnanendra Ballal
Cross of DW		
74) O.S.	92/2014	G Shantha
Cross of pw		
75) O.S.	186/2015	Muniraju KN
76) O.S.	304/2015	AG Nagaraj
77) Misc	12/2017	A G Nagaraja
OBJECTIONS		
78) Misc	22/2018	Sathish kumar BS
79) O.S.	278/2019	J Srinivas
80) O.S.	106/2020	Harendra
81) O.S.	50/2021	N R Rajendra
HEARING		
1) C.C.	83/2020	APP
EVIDENCE..		
2) C.C.	343/2013	M Anand
3) C.C.	113/2014	APP
FRAMING OF CHARGE OR PLEA		
4) C.C.	948/2018	Gnanendra Ballal
ACCUSED STATEMENT u/s 313 CrPC		
5) C.C.	596/2010	
ARGUMENTS.		
6) C.C.	1237/2016	Muniraju
E B C		
7) C.C.	593/2014	APP
Summons to accused		
8) C.C.	911/2018	APP
9) C.C.	1018/2018	APP

Afternoon Session.

10) C.C.	4823/2020	summons to accused by RPAD	Excellent Law Associates Samarth Prakash
sworn statement			
11) P.C.R.	131/2020		Madhu R
Cross of pw			
12) C.C.	1358/2013		A C Subramanya
13) C.C.	153/2016		K Devaraja
14) C.C.	154/2016		K Devaraja
15) C.C.	155/2016		K Devaraja
Issue NBW to accused			
16) C.C.	707/2013		D Nagaraja Reddy
17) C.C.	632/2014		APP
18) C.C.	643/2014		APP
19) C.C.	585/2016		
20) C.C.	485/2017		APP
21) C.C.	512/2017		APP
22) C.C.	534/2017		APP
23) C.C.	1376/2017		A G Nagaraja
24) C.C.	1377/2017		A G Nagaraja
25) C.C.	1378/2017		A G Nagaraja
26) C.C.	807/2018		Ravikumar K M
27) C.C.	2599/2019		R Devegowda
Notice to Respondent			
28) Crl.Misc.	102/2021		Anand M
29) Crl.Misc.	103/2021		Anand M